## Details of RTI from the financial year 2020 to 2021

SI. No.	Information under RTI Act 2005	Received from/forwarded by	Letter dated	Letter received on	Reply sent on	Detail of IPO	Remarks
1		Ms. Mohini Bhadula B-3, B-215, Duggal Colony, Khanpur - 110062	24.02.2020	26.02.2020	10.06.2020	No. 47F156512 for Rs.10/-	-
2		Mr. Rajesh Sharma Maruti Bhawan C wing Opp Sona Udhyog Parsi Panchayat Road Andheri East, Mumbai – 400069	NIL	04.08.2020	28.08.2020	No.52F 630956 for Rs.10/-	-
3		Mr. Anand Kumar Shrvastava, Sagus legal 2 <sup>nd</sup> floor B4/34, Safdarjung Enclave, New Delhi – 110029	05.10.2020	05.10.2020	21.10.2020	No.47F240400 for Rs.10/-	-
4		Mr. Manpal House No.6-N, Central Government Housing Complex, Vasant Vihar, New Delhi – 110057	26.11.2020	09.12.2021	19.01.2021	Rs.10/- Additional fee of Rs. 260/- for providing documents	Ministry of Power (RTI Cell) letter dated 27.11.2020 received in APTEL on 09.12.2020 and reply to Mr. Manpal seeking Additional fee of Rs. 260/- for providing documents sent on 08.01.2021